

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/196/ (IB)/2017  
NAME OF THE PETITIONER(S) : ELGI ELECTRIC AND INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : VEESONS ENERGY SYSTEMS PVT LTD  
UNDER SECTION : 433 ( e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	AMEI V. KATARA	COUNSEL FOR PETITIONER	
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ORDER

Counsel for petitioner present and submitted that an IRP has been appointed in another matter pertaining to this respondent and prayed time for placing the copy of the said order. Time extended at request. Put up on 25.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)